

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 82 OF 2017**

**Dated: 21st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

**In the matter of:**

**Faridabad Industries Association .... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Nishant Ahlawat for R1  
Ravi Parkash for R3  
Raheel Kohli for R3  
Nitish Gupta for R3

**ORDER**

At the request of learned counsel for the parties, list this matter on **08.01.2020.**

**S.D. Dubey  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

PR